

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 177/Confdl./2018
II-2-1/2018

Bilaspur, dated the 14 / 03 / 2018

The following Members of Higher Judicial Service, as specified in Column No. (2) of the table below, are transferred from the place shown in Column No. (3) to the place shown in Column No. (4) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office(s) and;

The following Members of Higher Judicial Service are appointed as Additional Sessions Judge for the Sessions Division mentioned in Column No. (5) from the date they assume charge of their office(s): -

TABLE

Sl. No.	Name & presently posted as	From	To	Sessions Division	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1)	Shri Satyendra Kumar Sahu, I Additional District & Sessions Judge	Durg	Bhata-para	Baloda-Bazar	Additional District & Sessions Judge
2)	Ku. Ranju Rautrai, Additional District & Sessions Judge (F.T.C.)	Ambika-pur	Bilas-pur	Bilaspur	V Additional District & Sessions Judge
3)	Shri Manoj Kumar Prajapati, Additional District & Sessions Judge (F.T.C.)	Kanker	Maha-sam-und	Mahasa-mund	I Additional District & Sessions Judge
4)	Shri Ajit Kumar Rajbhanu, Additional District & Sessions Judge	Bhata-para	Durg	Durg	I Additional District & Sessions Judge
5)	Smt. Kirti Lakra, I Additional District & Sessions Judge	Manen-dragarh	Janjgir	Janjgir-Champa	III Additional District & Sessions Judge
6)	Smt. Sunita Toppo, Additional District & Sessions Judge (F.T.C.)	Mahasa-mund	Ambi-kapur	Surguja (Ambika-pur)	Additional District & Sessions Judge (F.T.C.)

Contd...2/-

7)	Shri Purushottam Singh Markam, V Additional District & Sessions Judge	Raipur	Manendragarh	Koriya (Baikunthpur)	I Additional District & Sessions Judge
8)	Smt. Nidhi Sharma Tiwari, Additional District & Sessions Judge (F.T.C.)	Raipur	Mahasamund	Mahasamund	Additional District & Sessions Judge (F.T.C.)
9)	Smt. Pooja Jaiswal, III Additional District & Sessions Judge	Janjgir	Raipur	Raipur	Additional District & Sessions Judge (F.T.C.)
10)	Ku. Sunita Sahu, I Additional District & Sessions Judge	Mahasamund	Jagdaldpur	Bastar (Jagdaldpur)	III Additional District and Sessions Judge

BY ORDER OF THE HIGH COURT


(GAUTAM CHOURDIYA)
REGISTRAR GENERAL

Endt. No. 178/Confdl./2018
II-2-1/2018

Bilaspur, dated the 14/03/2018

Copy forwarded to: -


- (1) Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

Contd...3/-

- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Registrar (Vigilance/ I. & E./ Computerization/ Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (17)
- i. Shri Satyendra Kumar Sahu, I Additional District & Sessions Judge, Durg,
 - ii. Ku. Ranju Rautrai, Additional District & Sessions Judge (F.T.C.), Ambikapur,
 - iii. Shri Manoj Kumar Prajapati, Additional District & Sessions Judge (F.T.C.), Kanker,
 - iv. Shri Ajit Kumar Rajbhanu, Additional District & Sessions Judge, Bhatapara,
 - v. Smt. Kirti Lakra, I Additional District & Sessions Judge, Manendragarh,
 - vi. Smt. Sunita Toppo, Additional District & Sessions Judge (F.T.C.), Mahasamund,
 - vii. Shri Purushottam Singh Markam, V Additional District & Sessions Judge, Raipur,
 - viii. Smt. Nidhi Sharma Tiwari, Additional District & Sessions Judge (F.T.C.), Raipur,
 - ix. Smt. Pooja Jaiswal, III Additional District & Sessions Judge, Janjgir,
 - x. Ku. Sunita Sahu, I Additional District & Sessions Judge, Mahasamund
- for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 31.03.2018.*
- (18) District & Sessions Judge, Baloda-Bazar/ Durg/ Janjgir-Champa/ Koriya (Baikunthpur)/ Mahasamund/ Raipur/ Surguja at Ambikapur/ Uttar Bastar (Kanker). He/She is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He/She is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- (19) District & Sessions Judge, Balod/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Korba/ Mungeli/ Raigarh/ Rajnandgaon/ Surajpur for information.
- (20) Joint Registrar (S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (21) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ Judicial/ O/o R.G. & E./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (24) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.

(4)

- (25) Deputy Registrar (Accounts & Pay Bill/ Writ/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (26) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (27) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (28) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (29) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ Recruitment Cell/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (30) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (31) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


21/ 9/ 2012
(GAUTAM CHOURDIYA)
REGISTRAR GENERAL